

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Appointment of the Coordinators for the Mediation Centres of the Union Territories of Jammu & Kashmir and Ladakh.

ORDER

No: 74

Dated: 26-06-2020

Hon'ble the Chief Justice has been pleased to appoint Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar and Ms. Masarat Roohi, Registrar Rules, High Court of J&K as Coordinators for the Mediation Centres of Kashmir and Jammu Provinces of UT of J&K respectively and Shri Ranbir Singh Jasrotia, Principal District & Sessions Judge, Leh for UT of Ladakh.

By Order.


(Jawad Ahmed)
Registrar General

No: 1609-1632/905

Dated: 26-06-2020

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information.
6. Registrar Computers, High Court of J&K, Jammu for information and with the request to upload the same on the official website of the High Court.
7. Member Secretary, J&K State Legal Services Authority, Jammu
8. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar,
9. Shri Ranbir Singh Jasrotia, Principal District & Sessions Judge, Leh,
10. Ms. Masarat Roohi, Registrar Rules, High Court of J&K, Jammu,
11. Principal District & Sessions Judge, _____
..... for information and necessary action.
12. Office file.


Registrar General